

HIGH COURT OF CHHATTISGARH, BILASPUR

CIRCULAR

No. 364 (Mis.)

Bilaspur, dated 24th November, 2025

The Constitution day function will be organized in the Unity Hall Auditorium of the High Court of Chhattisgarh on 26th November, 2025 at 04.45 PM followed by the light refreshment.

Therefore, all the Class-I & Class-II Officers of the Chhattisgarh High Court and all members of C.G High Court Bar Association, Bilaspur are requested to grace the function and remain present in the Unity Hall Auditorium of the High Court on 26st November, 2025 at 04.30 PM.

By order of Hon'ble the Chief Justice



(Rajnish Shrivastava)
Registrar General

Endt. No. **22313 /**

Bilaspur, dated 24th November, 2025

Copy forwarded to: -

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
3. Private Secretary to Ho Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
5. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur.
18. Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ Estt./ Rules), High Court of Chhattisgarh, Bilaspur.
19. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – for uploading the same on the website of this High Court,
21. Additional Registrar (Judl/Admn.), High Court of Chhattisgarh, Bilaspur.
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur.
24. President, Secretary and All Members of C.G. High Court Bar Association, Bilaspur,
25. All Registrar (M)/Joint Registrar (M), High Court of Chhattisgarh, Bilaspur.
26. All Additional Registrar (M)/Budget Officer/Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur.
27. Senior Librarian/Senior Court Manager/Court Managers, High Court of Chhattisgarh, Bilaspur.
28. All Section Officers/Private Secretaries/Assistant Editor (ILR)/Assistant Librarians/ Court Masters, High Court of Chhattisgarh, Bilaspur.
29. Assistant (Establishment) High Court of Chhattisgarh, Bilaspur – with a direction to affix the same in the Notice Boards of this Registry,
for information/necessary action.


(Rajnish Shrivastava)
Registrar General